

ther any steps are being taken to increase the production of this type of tiles.

SHRI K. C. REDDY: It would be very difficult for me to answer detailed questions of this nature. I can only say generally that whatever has been advised by the National Building Organisation as desirable will be taken note of and I presume necessary action is being taken by the department concerned. I entirely agree with the hon. Member that everything possible should be done to produce this terrace tiles and to popularise them.

SHRIMATI SAVITRY DEVI NIGAM: In item No. 12, it has been stated, "This is not being given effect to due to mis-use of doors which may result in the frames of the doors coming out if no hold-fasts were provided". May I know whether any other substitute for steel hold-fasts has been found which can stop the frames from coming out?

SHRI K. C. REDDY: I will have to find out the information from the department concerned.

SHRIMATI SAVITRY DEVI NIGAM: In the last paragraph of the statement, something about refresher courses has been mentioned. May I know the number of officers involved and the names of the institutions which are giving training in these refresher courses?

SHRI K. C. REDDY: May I request the hon. Member to give notice of a separate question in regard to these figures that she wants?

CENSORSHIP OF MYTHOLOGICAL FILMS

*43. SHRIMATI SAVITRY DEVI NIGAM: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government are aware of the growing discontent in the public about the censorship of films, particularly mythological films; and

(b) whether Government appoint persons who possess expert knowledge for the purpose of censoring the mythological films?

THE PARLIAMENTARY SECRETARY TO THE MINISTER OF INFORMATION AND BROADCASTING (SHRI G. RAJAGOPALAN): (a) Government from time to time receives complaints about films certified for public exhibition by the Central Board of Film Censors. Such complaints are enquired into and suitable action taken where necessary, in terms of the Cinematograph Act, 1952. Government are not aware that there is growing discontent about censorship of mythological films. Generally speaking it is the policy of the Board to excise from such films portions which portray gods or goddesses and religious leaders in such a way as to lower them in the estimation of the audiences.

(b) In the Examining Committees constituted for the examination of mythological films, persons well conversant with mythological literature are invariably included.

SHRIMATI SAVITRY DEVI NIGAM: May I know the names of the members of the Censor Boards who are scholars of mythology, people who are considered to be experts in this line?

SHRI G. RAJAGOPALAN: We have a large number of members. There are three Regional Advisory Boards in Madras, Bombay and Calcutta and there is one in the Centre, where we have about seven members. It is not easy for us to give the names of all the Members here in this House.

SHRIMATI SAVITRY DEVI NIGAM: May I know whether any representation was received from the people regarding distortion of mythological stories?

DR. B. V. KESKAR: Sir, a debate is going on regarding the Cinematograph Act where this question has been raised in great detail. May I suggest that the reply to the question posed

might be left over for reply till we reply to the debate so that we can answer the question in greater detail?

श्री पा० ना० राजभोज : क्या मंत्री महोदय कृपा करके बतलाने की कृपा करेंगे कि क्या यह बात सच है कि पौराणिक फिल्मों में देवी देवताओं को गलत दृष्टि से दिखा कर लोगों की नैतिक तथा धार्मिक भावनाओं को बिगाड़ा जाता है ।

डा० बी० बी० केशकर : जो इल्जाम आनरेबल मेम्बर ने लगाया है उसको मोटे तौर पर तो स्वीकार नहीं किया जा सकता । हो सकता है किसी फिल्म के बारे में यह आपत्ति उठाई जाय लेकिन सब कोई पौराणिक फिल्म इस प्रकार के होते हैं ऐसा कहना, मैं समझता हूँ उचित नहीं मालूम होता ।

SHRI M. D. TUMPALLIWAR: May I know whether there are any authentic texts available on mythology?

(No reply.)

SHRIMATI YASHODA REDDY: May I know whether Government is aware of the growing dissatisfaction among the public about the films, other than mythological, especially the social ones which are far away from the Indian life or Indian culture?

DR. B. V. KESKAR: Sir, differing opinions are expressed regarding films and I hear both extremes. It is very difficult for me yet to strike a balance.

SHRIMATI SAVITRY DEVI NIGAM: May I know whether strong protests were made about the film 'Anjali' and that, on account of these protests, the Censor Board had to make some cuts after making a thorough scrutiny of the film?

SHRI G. RAJAGOPALAN: Whenever we get complaints from the public, even after a film has been passed by the Censor, we pass on

the complaints to the Reviewing Committee and it is open to either the Reviewing Committee or the Government to order excision in the films. It is good that the name has been mentioned here because that is a film which the Government saw and ordered some excision.

IMPORT OF ADREMA PRINTING AND EMBOSSEING MACHINES BY A BOMBAY FIRM

*44. SHRI M. P. BHARGAVA: Will the Minister of COMMERCE AND INDUSTRY be pleased to refer to the reply given to Starred Question No. 619 in the Rajya Sabha on the 24th December, 1958, and state :

(a) the number of Adrema Printing and Embossing machines which have been imported by the Bombay firm and which are being used by the firm itself; and

(b) the number of them which have been sold in the market?

THE MINISTER OF COMMERCE (SHRI N. KANUNGO): (a) and (b). Information collected in connection with the question referred to by the hon. Member revealed that no licence had been granted to a Bombay firm for importing over one hundred Printing and Embossing machines, but that 21 Addressing machines arrived in the Bombay Port and were cleared in January 1958 by a Bombay firm against a valid Established Importer's licence granted to them towards the middle of 1956. Information regarding the number of machines used by the firm themselves or sold by them in the market is not yet available

SHRI M. P. BHARGAVA: May I know whether any firms are importing this machine?

SHRI N. KANUNGO: According to the Red Book, those who are entitled are allowed to get licences but my information is that for the last two quarters no licences have been issued.